

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 123(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: Mr. Rakesh Kumar Jain

Vs.

M/s. Metcalf Properties Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Samridhi Gogia	Adv.	for Respondent No. 4	
2.	Mr. Saurabh Kalia	Adv.	for Respondent No. 4	
3.	Mr. P. Nagesh	Adv.	for Respondent	
4.	Mr. Ashutosh Gupta	Adv.	for Respondent	
5.	Mr. Dhruv Gupta	Adv.	for Respondent	
6.	Mr. Chetan Sharma	Sr. Adv.	for Petitioner	
7.	Mr. A K Bajpai	Adv.	for Petitioner	
8.	Mr. Amit Gupta	Adv.	for Petitioner	
9.	Mr. Sidhant Gupta	Adv.	for Petitioner	

ORDER

CA No. 78/PB/2016 to be heard with the main case and on the request of the parties the matter is posted for arguments on 13.04.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT
Sd/-
(R. VARADHARAJAN)
MEMBER (J)